

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32606/2014

(Arising out of impugned final judgment and order dated 28/03/2014  
in CRP No. 4987/2013 passed by the High Court Of A.P. At Hyderabad)

RAJA VENKATESWARLU AND ANR

Petitioner(s)

VERSUS

MADA VENKATA SUBBAIAH AND ANR.

Respondent(s)

(with interim relief and office report)

Date : 24/10/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. M. Vijaya Bhaskar,Adv.

For Respondent(s) Mr. Sadineni Ravi Kumar,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on a non-misc. day in the month of January, 2017.

(NEELAM GULATI)  
COURT MASTER

(MADHU NARULA)  
COURT MASTER